No.R(J) 71/2025

High Court of Karnataka, Bengaluru,

Dated: 06th May 2025

CIRCULAR

As the matters of Member of Parliament and Member of Legislative

Assembly may be filed/moved in all the Benches and required to be taken

up during the Summer Vacation, the Hon'ble Judge sitting at the Principal

Bench at Bengaluru and taking up Criminal matters on a particular day

during the vacation period, is the designated Judge to take up the matters

of Member of Parliament and Member of Legislative Assembly, which may be

filed/moved during the vacation, until to be placed in accordance with the

roster after vacation.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-(SARASWATI VISHNU KOSANDAR) REGISTRAR (JUDICIAL)